

Title: Introduction of the Street Children (Protection of Rights) Bill, 2000.

15.32 hrs.

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): Sir, I beg to move for leave to introduce a Bill to provide for protection of the rights of the street children.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for protection of the rights of the street children."

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY: I introduce the Bill.

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